

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No). 27941/2019

SHIV PRASAD & ORS.

PETITIONERS

VERSUS

CHANDRA SHEKHAR (DEAD) THROUGH LRS. & ORS.

RESPONDENTS

(IA No. 167347/2021 - APPLICATION FOR SUBSTITUTION, IA No. 167348/2021 - EXEMPTION FROM FILING O.T. and IA No. 180535/2019 - EXEMPTION FROM FILING O.T.)

Date : 09-02-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s)

Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

For Respondent(s)

Mr. Sanjeev Malhotra, AOR
Mr. Sanjai Kumar Pathak, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 167347/2021

This is an application filed by the petitioners for substitution of legal heirs of the deceased petitioner no. 6.

Issue notice to the legal heirs of petitioner no. 6.

Notices will be served by all modes including Dasti.

Legal heirs of respondent no. 6 may file reply within 4 weeks from the date of service of notice. Rejoinder-affidavit thereto, if any, be filed within 3 weeks thereafter.

Re-list in the month of July, 2023.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)